

**GOVERNMENT OF INDIA
POWER
LOK SABHA**

UNSTARRED QUESTION NO:770
ANSWERED ON:25.11.2011
TRANSMISSION AND DISTRIBUTION LOSSES
Paswan Shri Kamlesh ;Singh Shri Dushyant

Will the Minister of POWER be pleased to state:

- (a) the total revenue losses of State Government caused due to power transmission and distribution losses during each of the last three years and the current year, State/UT-wise;
- (b) whether the Government has taken any steps for checking transmission and distribution losses;
- (c) if so, the details thereof; and
- (d) the total amount provided to State Governments for reducing such losses during the above said period, State UT-wise?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF POWER (SHRI K.C. VENUGOPAL)

(a): As per the PFC's `Report on Performance of State Power Utilities` for 2007-08 to 2009-10, the aggregate losses on subsidy received basis for Utilities selling directly to consumers increased from Rs. 17,620 Crs. in the year 2007-08 to Rs. 35,762 Crs. in 2008-09 and to Rs. 42,415 Crs. in 2009-10. The States/UTs wise details are given at Annex-I.

(b) & (c): The responsibility of reduction of AT&C losses in the distribution network is with the State Governments and the Power Departments. However, to address the issues related to the high AT&C losses and reforms in the distribution sector of the States, the Restructured-Accelerated Power Development and Reforms Programme (R-APDRP) was launched by the Ministry of Power in July 2008 as a Central Sector Scheme for improving the urban power distribution sector in the country. The focus of R-APDRP Scheme is on actual demonstrable performance by utilities in terms of sustained Aggregate Technical & Commercial (AT&C) loss reduction. The projects under the scheme are taken up in two parts: Part-A & Part-B. Part-A of the scheme is dedicated to the establishment of an IT enabled system for achieving reliable & verifiable baseline data that shall enable evaluation of exact & verifiable AT&C losses in towns where the scheme is being implemented. Part-B of the scheme is for actual up-gradation and strengthening of the sub-transmission and distribution system.

The present status of the R-APDRP scheme is given below:

Part-A (IT) projects worth Rs.5196.50Cr covering almost all the eligible towns (1402 Nos) in 29 states / UTs have already been sanctioned. No more projects are expected to be sanctioned.

Part-A (SCADA) projects worth Rs.1385.87Cr covering all the eligible towns (60 Nos.) have been sanctioned.

1100 towns are eligible for Part-B projects. So far 1039 Part-B projects worth Rs.23658.18Cr have been sanctioned.

(d): Under Part- A of R-APDRP, the total sanctioned cost of the Projects for all 1402 eligible towns is Rs.5196.50 crores and an amount of Rs.1530 crores have been disbursed till date. Under Part- A (SCADA), the total sanctioned cost of the Projects for 60 towns is Rs.1385.87 crores and Rs.250crores have been disbursed till date. Under Part – B, the total sanctioned cost of the Projects for 1039 towns is Rs.23658.18Cr and Rs.2781crores have been disbursed till date. The State/UTs wise details of projects sanctioned and sanctioned project cost under Part-A & Part-B of R-APDRP are enclosed at Annex-II & III respectively.